

(J.H.C. Sch. 1-7)
H.C.MISHRA
REGISTRAR GENERAL
JHARKHAND HIGH COURT
RANCHI

☎ : 2481449 (O)
2481116 (F)
File No. XIX(9)/1/2001/Apptt.

Letter No.: 8004-25 / Apptt.
Dated the 31st March, 2011

To
All the District & Sessions Judges
including Judicial Commissioner, Ranchi

Sub: Regarding Services of all the Adhoc A.D.Js. promoted from Sub Judges
Sir,

I am directed to say that consequent upon cessation of Scheme / period of Fast Track Courts on 31.03.2011, Hon'ble Court have been pleased to recall the services of Adhoc Additional District & Sessions Judges, Fast Track Courts promoted from Sub Judges from their present place of posting and / or under orders of transfer and further directed to report to the Jharkhand High Court, Ranchi with immediate effect on relegation to their substantive posts.

I am, therefore, to request you to kindly direct the Officer(s) concerned to report to the Office of the undersigned (Jharkhand High Court, Ranchi) forthwith.

All the orders relating to transfer / posting in respect of such Officer may be treated as modified for the present.

Yours faithfully,


31/3/11
Registrar General